

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1057  
ANSWERED ON:01.03.2011  
CONSUMER WELFARE FUND  
Kumar Shri P.;Sivasami Shri C.;Venugopal Shri P.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government has created a Consumer Welfare Fund with the objective of providing financial assistance to promote and protect the interest of consumers and strengthen the consumer movement in the country;
- (b) if so, the details thereof indicating the funds allocated and utilised during each of the last three years and the current year;
- (c) whether the said fund is functional in all the States; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

- (a): Yes Madam.
  - (b): The details indicating the funds allocated and utilized during each of the last three years and the current year are at Annexure.
  - (c) & (d): There is a scheme for establishing State Consumer Welfare Fund under which Government of India partly finance for setting up such Funds. So far 21 States have set up Consumer Welfare Funds. ( Detailed list is placed at Annexure).
- Other States and Union Territories have not sent any proposal for this purpose.